NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.P.(IB)-662(MB)/2020

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.03.2021.**

NAME OF THE PARTIES: Alka Commodities Ltd.
V/s.
J. M. Mhatre Infra Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Adv. O.A. Das, for the petitioner is present through virtual hearing and informed that the matter is settled between the parties and requested short date for filing withdrawal memo. List this matter on 28.04.2021 for filing withdrawal memo.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)